

ORISSA HIGH COURT

FILING REPORT AS ON :08/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/41309/2025	GOLAP MOHANTA VS CALA, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// ()	
2	D-ARBP/41286/2025	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// ()	
3	D-BLAPL/30877/2025	RAKA@RAKESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /578 /2025 ()	
4	D-BLAPL/30878/2025	LILI @ RITANJALI SAKYA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /990 /2025 ()	
5	D-BLAPL/30879/2025	SUJIT BAHADUR VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /990 /2025 ()	
6	D-BLAPL/30881/2025	GYANA @ GYANARANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 ()	
7	D-BLAPL/30884/2025	NIRANJAN MOHARANA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /211 /2025 ()	
8	D-BLAPL/30888/2025	BADAL SEKH@BADAL SK VS STATE OF ODISHA	ABHAS MOHANTY VS	G.R.P.S. /52 /2025 ()	
9	D-BLAPL/30892/2025	BISWA RANJAN NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	BIKRAMPUR FCI /281 /2025 ()	
10	D-BLAPL/30894/2025	REKHA ROUTH VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /232 /2025 ()	AOD20240000012C202500230
11	D-BLAPL/30895/2025	TARACHAND @ TARA BAG VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHEDEN /10 /2025 ()	AOD20240000012C202500231

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12	D-BLAPL/30899/2025	PURAN@PURNA KARKARIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	K.SINGHPUR /57 /2025 () //	
13	D-BLAPL/30901/2025	MUKESH KATA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /144 /2025 () //	
14	D-BLAPL/30911/2025	JAYRAM PRUSETH VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202500083
15	D-BLAPL/30920/2025	RABINDRA DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE SADAR /338 /2025 () //	
16	D-BLAPL/30927/2025	ABHISEK SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
17	D-BLAPL/30929/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /183 /2021 () //	
18	D-BLAPL/30930/2025	MARKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 () //	
19	D-BLAPL/30932/2025	ASWINI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 () //	
20	D-BLAPL/30933/2025	PINKU DHANUAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	LEPHRIPADA /203 /2025 () //	
21	D-BLAPL/30936/2025	ANIL SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /255 /2025 () //	
22	D-BLAPL/30937/2025	MANOJ KUMAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /264 /2025 () //	
23	D-BLAPL/30940/2025	DILU @ DILLIP KUMAR SAHOO	DEEPAK RANJAN PARIDA	CHANDANPUR /181 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30942/2025	KANHA SAMANTRAY @ KANHU SAMANTRAY	DEEPAK RANJAN PARIDA	CHANDANPUR /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30945/2025	GAGAN BISHI	SANGRAM KESHARI ROUT	BOUDH /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30946/2025	RAKESH SAHOO @ AKA	ANIRUDHA DAS	DHENKANAL TOWN /546 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30947/2025	RAKESH SAHOO @ AKA	ANIRUDHA DAS	DHENKANAL TOWN /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30948/2025	RAKESH SAHOO@AKA	ANIRUDHA DAS	DHENKANAL TOWN /545 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30950/2025	RAKESH SAHOO @ AKA	ANIRUDHA DAS	DHENKANAL TOWN /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30951/2025	RAKESH SAHOO @ AKA	ANIRUDHA DAS	DHENKANAL TOWN /404 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30952/2025	RAJU LOHAR	ANJAN KUMAR BISWAL	RAIRANGPUR TOWN /220 /2025	AOR20220001328C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30955/2025	LIPU @ SATRUGHNA NAYAK	BHARAT BHUSAN ROURAY	KHAMAR /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30959/2025	SANTOSH BHOI	AMULYA RATNA PANDA	PHULBANI SADAR /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30960/2025	JATI @ CHINMAYA NAYAK	BHARAT BHUSAN ROURAY	PALLAHARA /341 /2025	
		VS	VS	()	

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35	D-BLAPL/30963/2025	STATE OF ODISHA JITENDRA BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /67 /2025 ()	
36	D-BLAPL/30964/2025	STATE OF ODISHA CHOTI VS	SWAGATIKA SAHOO VS	// / /0 ()	
37	D-BLAPL/30965/2025	STATE OF ODISHA JOGESWAR SAHOO @ RAKESH VS	BIBHUTI BHUSAN CHOUDHURY VS	// BADMAL /279 /2025 ()	
38	D-BLAPL/30969/2025	STATE OF ODISHA VAKEEL@VAKEEL KHAN VS	SWAGATIKA SAHOO VS	// / /0 ()	
39	D-BLAPL/30971/2025	STATE OF ODISHA NITAI MANDAL @ NITYANANDA MANDAL VS	MANGU NANDY VS	// MALKANGIRI /301 /2020 ()	
40	D-BLAPL/30975/2025	STATE OF ODISHA LOVE KUMAR VS	MANGU NANDY VS	// / /0 ()	
41	D-BLAPL/30978/2025	STATE OF ODISHA SEFAUL HAQUE VS	DIBYA JYOTI SAHOO VS	// BANHARPALI /88 /2025 ()	AOD20240000587C202500019
42	D-BLAPL/30984/2025	STATE OF ODISHA RANJAN BEHERA VS	PRAVASH CHANDRA JENA VS	// MANIABANDHA /3 /2025 ()	
43	D-BLAPL/30991/2025	STATE OF ODISHA DUBAI @ RABINDRA NAYAK VS	SATYA RANJAN MULIA VS	// BAISINGA /398 /2025 ()	
44	D-BLAPL/31000/2025	STATE OF ODISHA RAGHU SAHU VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /231 /2025 ()	
45	D-BLAPL/31002/2025	STATE OF ODISHA SHYAM S. NAYAR @ KUMAR VS	BIJAYA KUMAR RAGADA VS	// RAYAGADA G.R.P. /54 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31003/2025	BIBEKANANDA DIXIT VS STATE OF ODISHA	ABHIJIT DAS VS	CYBER CRIME AND E.O, BALASORE /39 /2025 () //	
47	D-BLAPL/31006/2025	JIHUDA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ADVA /191 /2023 () //	
48	D-BLAPL/31007/2025	KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BARI RAMCHANDRAPUR /129 /2025 () //	
49	D-CMAPL/41311/2025	SARAT KUMAR PUHAN VS RAMANI SAHU	GURUDUTTA KAR VS	// () //	
50	D-CMP/41249/2025	ABDUL JABAR @ ZABAR VS ABDUL RAFIQ	UPENDRA KUMAR SAMAL VS	// () //	
51	D-CMP/41279/2025	NARENDRA KUMAR SAHOO VS MINAKHI SAHOO	DWARIKA PRASAD MOHANTY VS	// () //	
52	D-CMP/41319/2025	PRAFULLA MALLIK VS MANJULATA SAMAL	SIDHESWAR RATH VS	// () //	
53	D-CMP/41321/2025	BASANTI LATA JENA VS JAYARAM JENA	DWARIKA PRASAD MOHANTY VS	// () //	
54	D-CMP/41323/2025	SANDHYARANI GIRI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500040
55	D-CMP/41376/2025	GAJENDRA PARIDA VS PRAFULLA KUMAR SAHOO	SUKANTA KUMAR NAYAK VS	// () //	
56	D-CMP/41378/2025	ORISSA STATE FINANCIAL CORPORATION, CUTTACK VS JYOTI PRAKASH DAS	BINASH ROUSTRAY VS	// () //	
57	D-CMP/41399/2025	BENUDHAR SETHI	BHASKAR CHANDRA PANDA	//	

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		VS	VS	()	
		SURYA NARAYAN PRASAD		//	
58	D-CMP/41408/2025	SURENDRA KUMAR DAS	AVIJIT PAL	//	
		VS	VS	()	
		M/S. SAI KRUPA REAL ESTATE PVT. LTD.		//	
59	D-CONTC/41239/2025	RAJANI KANT BEHERA	ADV.	//	
		VS	VS	()	
		BASANTA KUMAR NAYAK,DEO,BALASORE		//	
60	D-CONTC/41251/2025	M/S. LANDMARK, KHORDHA	ADV.	//	
		VS	VS	()	
		PRASANTH KUMAR REDDY,IAS		//	
61	D-CONTC/41273/2025	RABI NAIK	ADV.	//	
		VS	VS	()	
		N,THIRUMALA NAIK,IAS		//	
62	D-CONTC/41278/2025	SAUMYA SRIVIDYA	ADV.	//	
		VS	VS	()	
		ASHEESH KUMAR PANDEY,MD-IN-CHARGE,UNION BANK OF INDIA,MAHARAstra		//	
63	D-CONTC/41282/2025	PABITRA MOHAN SWAIN	ANIMESH MOHANTY	//	
		VS	VS	()	
		TUSAR JYOTI RANJAN,TAHASILDAR,BARANGA,CUTTACK		//	
64	D-CONTC/41290/2025	BIMAL PATNAIK	ADV	//	AOR20220001600C202500133
		VS	VS	()	
		DIPTESH KUMAR PATTNAYAK, DIRECTOR OF PRINTING STATIONERY AND PUBLICATION ODISHA		//	
65	D-CONTC/41300/2025	AMIYARANJAN PANI	ADV.	//	
		VS	VS	()	
		BASANTA KUMAR NAYAK,DEO,BALASORE		//	
66	D-CONTC/41301/2025	MANAS KUMAR SAHU	ADV.	//	
		VS	VS	()	
		ALOKA BHORA,PRINCIPAL CHIEF SECURITY COMMISSIONER,RAILWAY PROTECTION FORCE,KHORDA		//	
67	D-CONTC/41313/2025	PRADEEP KUMAR SAHU	BIDYADHAR MANSING	//	
		VS	VS	()	
		GIRISH SN,IAS		//	
68	D-CONTC/41333/2025	SARAT KUMAR NAYAK	KEDAR CHANDRA SARANGI	//	
		VS	VS	()	

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69	D-CONTC/41337/2025	ARUP CHANDRA NAYAK,PRESIDENT,ANANDAPUR SOCIETIES LTD.,ANANDAPUR,CUTTACK APURBA PRATIHAR VS	ADV. VS	// ()	
70	D-CONTC/41338/2025	ALOK BHORA,PCSC,RAILWAY PROTECTION FORCE,BBSR,KHURDA JAGANNATH BEHERA VS	ADV. VS	// ()	
71	D-CONTC/41340/2025	ARAVIND AGRAWAL,IAS JAGAN KUMAR MALLICK VS	ADV. VS	// ()	
72	D-CONTC/41356/2025	PRIYADARSHI SANGRAM KESHARI KHUNTIA,TAHASILDAR,BHADRAK ANKIT KUMAR VS	SOUMYA DEV RAY VS	// ()	
73	D-CONTC/41381/2025	SANDEEP KUMAR,DEPUTY DIRECTOR,SSC,NEWDDELHI DHANANJAYA ROUTO VS	ADV. VS	// ()	
74	D-CONTC/41383/2025	SHALINI PANDIT,PRINCIPAL SECRETARY,SCHOOL AND MAS EDUCATION DEPT,BBSR,KHURDA ARUN KUMAR BHANJA VS	ADV. VS	// ()	
75	D-CONTC/41391/2025	SHALINI PANDIT,PRINCIPAL SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA RATNAKAR MOHAPATRA VS	ADV. VS	// ()	
76	D-CRLA/30890/2025	ARABINDA AGRAWAL,IAS MADAN SANDHA VS	HARMOHAN DHAL VS	PATNAGARH /157 /2019 ()	AOD2025000069C202500013
77	D-CRLA/30896/2025	STATE OF ODISHA GANESH PRASAD VS	BIRAJA PRASANNA DAS VS	// SAMBALPUR VIGILANCE /22 /2008 ()	
78	D-CRLA/30944/2025	STATE OF ODISHA SASHI BHUSAN RANA VS	ANIRUDHA DAS VS	// KANTAMAL /96 /2016 ()	
79	D-CRLA/30954/2025	STATE OF ODISHA BHAGABANA BISOI VS	BHARAT BHUSAN ROURAY VS	// NABARANGAPUR TOWN /178 /2020 ()	
		STATE OF ODISHA		//	

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80	D-CRLA/30980/2025	JHASAKETAN PRADHAN VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SAHOO VS	BALASORE VIGILANCE /50 /2009 () //	
81	D-CRLMA/30885/2025	BALARAM PANDA VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /332 /2024 () //	AOR20220003666C202500028
82	D-CRLMA/30987/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /82 /2025 () //	
83	D-CRLMC/30874/2025	BHAVANI PRASAD PATNAIK @ BHABANI PRASAD PATNAIK VS STATE OF ODISHA	PRITIK KUMAR SAHU VS	KUNDRA /90 /2022 () //	
84	D-CRLMC/30875/2025	DILIP PANDEY @ DILLIP PANDE VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TTTILAGARH /315 /2017 () //	
85	D-CRLMC/30893/2025	LAXMI RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KHARIAR /154 /2025 () //	
86	D-CRLMC/30897/2025	UMESH SAW @ SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	SINAPALI /131 /2025 () //	
87	D-CRLMC/30898/2025	MUKEH KUMAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	JHARSUGUDA SADAR /558 /2024 () //	
88	D-CRLMC/30903/2025	GAJINDRA @ GAJENDRA NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /86 /2019 () //	
89	D-CRLMC/30904/2025	DEBASMITA SAMANTRAY VS UNION OF INDIA	AMITABH MISHRA VS	/ /0 S.D.J.M.,KHURDA(Khordha) GR/0000486/2029	
90	D-CRLMC/30906/2025	GYANA RANJAN JENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	BARGARH /373 /2025 () //	
91	D-CRLMC/30908/2025	CHANDRADHWAJA @ CHANDRADHOJA SAHOO	PRONOY MOHANTY	NANDANKANAN /102 /2022	

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92	D-CRLMC/30909/2025	VS STATE OF ODISHA PANKAJINI MALLICK	VS ARUNA NAYAK	() // NUAGAON /58 /2020	
93	D-CRLMC/30913/2025	VS STATE OF ODISHA KUNI BEHERA	VS BIPIN KUMAR NAYAK	() // ASTARANGA MARINE PS /33 /2024	
94	D-CRLMC/30919/2025	VS STATE OF ODISHA GYANARANJAN PATRA	VS DEEPAK KUMAR SAHOO	() // PATTAMUNDAI RURAL PS /225 /2025	
95	D-CRLMC/30922/2025	VS STATE OF ODISHA SAPPO @ SAYED IMRAN ALLI	VS DEEPAK KUMAR SAHOO	() // KENDRAPARA SADAR /33 /2016	
96	D-CRLMC/30939/2025	VS STATE OF ODISHA ASHUTOSH CHOUDHURY	VS DHANANJAYA MUND	() // AIR FIELD P.S. /139 /2017	
97	D-CRLMC/30949/2025	VS STATE OF ODISHA PRADYUMNA SAHU	VS AMITAV TRIPATHY	() // KANTAMAL /237 /2024	
98	D-CRLMC/30953/2025	VS STATE OF ODISHA GADADHAR SAMANTARAY	VS JYOTI PATNAIK	() // JODAPADAR /85 /2019	
99	D-CRLMC/30958/2025	VS STATE OF ODISHA JITU @ JITENDRA BISHOI	VS SOUMYA JYOTI BISWAL	() // CHANDRASEKHARPUR /428 /2020	
100	D-CRLMC/30962/2025	VS STATE OF ODISHA MADAN MOHAN PRADHAN	VS AKSHAYA KUMAR SAHOO	() // DEOGARH /564 /2024	
101	D-CRLMC/30967/2025	VS STATE OF ODISHA LOKANATH BHOI	VS AKSHAYA KUMAR SAHOO	() // REAMAL /129 /2019	
102	D-CRLMC/30972/2025	VS STATE OF ODISHA NIKHAT PARWEEN @ NIKHAT PARBIN	VS SWAGATIKA SAHOO	() // KHETRARAJPUR /44 /2025	

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103	D-CRLMC/30974/2025	STATE OF ODISHA AHALYA DAS VS	SWAGATIKA SAHOO VS	// PURUSHOTTAMPUR /195 /2020 ()	
104	D-CRLMC/30977/2025	STATE OF ODISHA SANATAN PRADHAN @ PANDA VS	PARTHA SARATHI DAS VS	// POLASARA PS /69 /2011 ()	AOD20240000364C202500180
105	D-CRLMC/30986/2025	STATE OF ODISHA ANIRUDHA MAHAPATRA @ ANIL VS	AMITABH MISHRA VS	// FATEGARH /71 /2012 ()	
106	D-CRLMC/30988/2025	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// NIMAPADA /82 /2025 ()	
107	D-CRLMC/30990/2025	STATE OF ODISHA ABHAYA CHARAN SAHOO VS	SUKANTA KUMAR NAYAK VS	// //0 ()	
108	D-CRLMC/30992/2025	STATE OF ODISHA BALAJI SAHU VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
109	D-CRLMC/30993/2025	STATE OF ODISHA RAGHURAJ SAHU @ RAGHUNATH SAHU VS	BIJAYA KUMAR RAGADA VS	// BADABAZAR /178 /2021 ()	
110	D-CRLMC/30994/2025	STATE OF ODISHA BULU BEHERA VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /98 /2019 ()	
111	D-CRLMC/30997/2025	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// //0 ()	AOD20230001174C202500006
112	D-CRLMC/30998/2025	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// //0 ()	AOD20230001174C202500009
113	D-CRLMC/30999/2025	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// //0 ()	AOD20230001174C202500010

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114	D-CRLMC/31004/2025	LAXMIKANTA BAG @ BAGH @ BAGHA VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 () //	
115	D-CRLMC/31010/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOD20230001174C202500008
116	D-CRLMC/31011/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOD20230001174C202500007
117	D-CRLMC/31012/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOD20230001174C202500011
118	D-CRLMC/31013/2025	DEEPAK KUMAR PRADHAN VS SWETA PAREKH	BIBHUTI BHUSAN CHOUDHURY VS	// () //	AOD20230001174C202500012
119	D-CRLMP/30887/2025	RANI MUNDA VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //	
120	D-CRLMP/30902/2025	KABITA JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 () //	
121	D-CRLMP/30924/2025	RAJESH KUMAR BAGARIA @ RAJESH BAGARIA VS STATE OF ODISHA	TANMAY MISHRA VS	//0 () //	
122	D-CRLMP/30934/2025	SANDHYARANI PARIDA VS STATE OF ODISHA	GOLAK BIHARI JENA VS	//0 () //	
123	D-CRLMP/30935/2025	ARJUN JANI @ TUNTUN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	//0 () //	
124	D-CRLMP/30957/2025	SRIDHARA SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	//0 () //	
125	D-CRLREV/30915/2025	RABINDRA SAMAL	AJAYA KUMAR JENA	KUJANGA /255 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/30970/2025	MD. WAHAB KHAN	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/30976/2025	JOGENDRA NAYAK	PARTHA SARATHI DAS	//	AOD20240000364C202500179
		VS	VS	()	
		GITANJALI NAYAK		//	
128	D-CRLREV/30982/2025	AJAYA BANCHHOR @ AJAYA KUMAR BANCHHOR	DIPTI RANJAN SWAIN	KANTABANJI /183 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/31001/2025	SUJATA TRIPATHY	BHASKAR CHANDRA PANDA	//0	
		VS	VS	()	
		MILAN KUMAR TRIPATHY		//	
130	D-CRP/41375/2025	MD ZAFAR NOOR	ABINASH ROUSTRAY	//	
		VS	VS	()	
		ODISHA BOARD OF WAQFS,CUTTACK		//	
131	D-CRP/41380/2025	MD ZAFAR NOOR	ABINASH ROUSTRAY	//	
		VS	VS	()	
		ODISHA BOARD OF WAQFS,CUTTACK		//	
132	D-EXP/41402/2025	BIJAYA KUMAR DHADA @ BIJAYA DHADA	AMBIKA PRASAD RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-FAO/41291/2025	THE MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	NEELANANDA KISHOR DAS	//	
		VS	VS	()	
		KALANDI NAYAK		//	
134	D-FAO/41394/2025	SUMITRA ROUT	TRILOCHAN RATHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-LAA/41287/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST GODAVARI DISTRICT, APURDIE	TOOJAS KISHAN KASHI	CENTRAL GOVT. COUNSEL	
		VS	VS	()	
		HIRANYA KUMAR SAHOO		//	
136	D-MACA/41272/2025	AKRUR SENAPATI	KALPATARU PANIGRAHI	//	
		VS	VS	()	

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137	D-MATA/41257/2025	BINOD KUMAR SENAPATI TEJOSWINI PATRA VS AYUSMAN SWAIN	SRIKAR KUMAR RATH VS	// // 0 //	
138	D-MATA/41289/2025	AHALYA SAHOO VS LOKANATH SAHOO	SANJEEB CHAKRAVARTY VS	// 0 //	
139	D-MATA/41370/2025	PRAGYAN PARIMITA NAYAK VS LITUNA MALLIK	SAPAN KUMAR LENKA VS	// 0 //	
140	D-MATA/41389/2025	NIKESH KUMAR MAHAPATRA VS JALINA @ SAGARIKA SWAIN	SOURAV SUMAN BHUYAN VS	// 0 //	
141	D-RPFAM/41385/2025	CITTARANJAN NAYAK VS SANJUKTA NAYAK	BISWA PRAKASH DHAL VS	// 0 //	
142	D-RSA/41241/2025	SARASWATI PATEL VS SUKANTI PATEL	MIHIR KANTA RATH VS	// 0 //	
143	D-RSA/41247/2025	PADMA DILLA VS SUBASH CHANDRA SEN	SANJEEV UDGATA VS	// 0 //	
144	D-RSA/41253/2025	HIRAFULA BUDHIA VS MADHABI BHOI @ BISWAL	SOUMYA MISHRA VS	// 0 //	
145	D-RSA/41267/2025	MARUVADA VISWANATHAM VS MUKKALA SARASWATI	S.S.RAO (SR.ADV.) VS	// 0 //	
146	D-RSA/41271/2025	RAMA CHANDRA SAHOO VS SULOCHANA SAHOO	PRASANNA KUMAR SWAIN VS	// 0 //	
147	D-RSA/41305/2025	G.SUDHA RANI VS DWARIKANATH SAHU	MAHESWAR MOHANTY VS	// 0 //	

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148	D-RSA/41312/2025	SANTANU KUSUM VS SURESH KUMAR PATEL	PABITRA KUMAR NAYAK VS	// 0 //	
149	D-RSA/41348/2025	MADI REDDY PANDURANGA PRASAD (M.P.PRASAD) VS K.KUSUMA	SUBASH CH PANI VS	// 0 //	
150	D-RSA/41387/2025	SAMBIT TRIPATHY VS HAREKRUSHNA TRIPATHY	NARAYAN PRASAD PARIJA VS	// 0 //	
151	D-RSA/41395/2025	SATYAJIT MAHAPATRA VS KHYAMAPRAVA MISHRA	SANTOSH KUMAR NANDA VS	// 0 //	
152	D-SAO/41343/2025	BISHNU MALIK VS BHAKTARANJAN MALIK	PRASHANTA KUMAR DAS VS	// 0 //	
153	D-WA/41401/2025	SRI SRI RADHA DAMODAR MAHAPRABHU BIJE, GANJAM VS THE TAHASILDAR, CHATRAPUR, GANJAM	SOMYA JYOTI BISWAL VS	// 0 //	
154	D-WP(C)/41234/2025	KRISHNA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
155	D-WP(C)/41235/2025	PARAMANANDA PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
156	D-WP(C)/41236/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
157	D-WP(C)/41237/2025	PRAKASH KUMAR TOSH VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
158	D-WP(C)/41238/2025 WP(C)/28608/2025	SUNIL KUMAR NANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
159	D-WP(C)/41240/2025	PANCHAYAT STHARIYA SANGHA, PALASGORA, BODPARA	ADUTTA KANUNGO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/41242/2025	KRUSHNA CHANDRA ROUT	NEELAKANTHA PANDA	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
161	D-WP(C)/41243/2025	GAMATI PRADHAN	ASHOK KUMAR PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/41244/2025	NIKALAS @ NICALAS KHOSLA	NEELAKANTHA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/41245/2025	KABINDRA KUMAR SETHY	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/41246/2025	KASTURI KUMBHAR	SANJIB MOHANTY	//	
		VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
165	D-WP(C)/41248/2025	DR.PRASENJEET MOHANTY	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, BBSR		//	
166	D-WP(C)/41250/2025	M/S.MARIUM STONEX, BERHAMPUR, GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ASSISTAN COMMISSIONER CGST AND CE, BERHAMPUR		//	
167	D-WP(C)/41252/2025	JAY HANUMAN SHG, REMUNA, BALASORE	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/41254/2025	MAA TARINI SWAYANG SAHAYIKA GOSTHI(SHG), BERHAMPUR, BALASORE	PRASANNA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/41255/2025	PRAFULLA KUMAR PATEL	ABHIRAM SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/41256/2025	JAY JAGANNATH SHG, REMUNA, BALASORE	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	

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171	D-WP(C)/41258/2025 WP(C)/28602/2025	STATE OF ODISHA BISHNU PRASAD SWAIN VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// // 0	
172	D-WP(C)/41259/2025	BINAPANI SAHOO VS MUTATION OFFICER CUM TAHASILDAR, NAYAGARH	TUSAR KUMAR MISHRA VS	// // 0	
173	D-WP(C)/41260/2025	SATYABRATA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0	
174	D-WP(C)/41261/2025	DR.TAPAN KUMAR JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0	
175	D-WP(C)/41262/2025	DHOBEI DAS VS THE GENERAL MANAGER, BHARATPUR AREA MAHANADI COAL LIMITED, ANGUL	BIJAYA KUMAR ROUSTRAY VS	// // 0	
176	D-WP(C)/41263/2025	AJIT BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0	
177	D-WP(C)/41264/2025	BALARAM SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0	
178	D-WP(C)/41265/2025	JAGANNATH BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0	
179	D-WP(C)/41266/2025	GOLABADAN BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0	
180	D-WP(C)/41268/2025	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// // 0	
181	D-WP(C)/41269/2025	MANORANJAN NAIK VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0	

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182	D-WP(C)/41270/2025	GOURI @ SRIMATI GOURI SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //	
183	D-WP(C)/41274/2025	PRABHANJAN NAIK VS CHAIRMAN ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. BBSR	BHOJARAJ SETH VS	// () //	
184	D-WP(C)/41275/2025	SANKIR G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500198
185	D-WP(C)/41276/2025	BADADUMURIA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500200
186	D-WP(C)/41277/2025	ARSALA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500199
187	D-WP(C)/41280/2025	BARIA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500201
188	D-WP(C)/41281/2025	MAHADEIJODA G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500202
189	D-WP(C)/41283/2025	KHIROD CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
190	D-WP(C)/41284/2025	MANJUSHREE NAYAK VS REGIONAL MANAGER RESERVE BANK OF INDIA, BBSR	NIRANJAN LENKA VS	// () //	
191	D-WP(C)/41285/2025	ASWINI SENAPATI VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// () //	
192	D-WP(C)/41288/2025	BHAKTA BANDHU PANDA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// () //	
193	D-WP(C)/41292/2025	REBATI MOHANTY	JYOTIRMAY GUPTA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/41293/2025	RAMA DEI	KAJAL SAHOO	//	AOR20220001613C202500030
		VS	VS	()	
		ASSESSMENT UNIT, INCOME TAX DEPARTMENT		//	
195	D-WP(C)/41294/2025	SABITRI SAHANI	HIMANSHU BHUSAN DASH	//	AOD20240000698C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/41295/2025	HANDIBHANGA GRAMPANCHAYAT STARIYA SANGH	CHAITIV KUMAR MAHANTA	//	AOR20220001662C202500203
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/41296/2025	PRASANNA PRADHAN	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/41297/2025	PRANESH CHANDRA TARAFDAR	PRONOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/41298/2025	JYOTI RANJAN JENA	UMA CHARAN MISHRA	//	
		VS	VS	()	
		LIC OF INDIA LTD., MUMBAI		//	
200	D-WP(C)/41299/2025	VIKASH AGARWAL	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		SUSHREE SUMAN DASH		//	
201	D-WP(C)/41302/2025	SANATAN GOUDA	BIGYAN KUMAR SHARMA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/41303/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA, JAIPUR	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		BRIJESH NAYAK		//	
203	D-WP(C)/41304/2025	SHREE JAGANNATH TEMPLE TRUST, BHADRAK	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/41306/2025	PRASANTA KUMAR RANBIR	SATYAJIT PATTANAİK	//	
		VS	VS	()	

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205	D-WP(C)/41307/2025	THE BRANCH MANAGER, ICICI HOME FINANCE CO. LTD., BBSR DHRUBA CHARAN HATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //	
206	D-WP(C)/41308/2025	MANAGER (LEGAL), PNB MET LIFE INSURANCE CO., Bhubaneswar VS INDURU GARAMMA REDDY	RAJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202500078
207	D-WP(C)/41310/2025	DR. NURUL AMIN VS STATE OF ORISSA	DEBASISH SAMAL VS	// 0 //	
208	D-WP(C)/41314/2025	KANHAI LAL PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
209	D-WP(C)/41315/2025	KARTIKESWAR BEHERA VS MAHANADI COAL FIELD LTD. (MCL),, SAMBALPUR	MANOJ KUMAR PANDA VS	// 0 //	
210	D-WP(C)/41316/2025	SUBBRAT KUMAR PARIDA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //	
211	D-WP(C)/41317/2025	KRIPARAM PATEL@ KRUPARAM PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
212	D-WP(C)/41318/2025	SHOBHA PUNJI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
213	D-WP(C)/41320/2025	PRATYUSHA BEHERA VS COLLECTOR, DEOGARH	BHARAT BHUSAN ROURAY VS	// 0 //	
214	D-WP(C)/41322/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
215	D-WP(C)/41324/2025	PRAMILA KUMARI MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500141

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216	D-WP(C)/41325/2025	DURGA PRASAD SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500039
217	D-WP(C)/41326/2025	PREMALATA MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500142
218	D-WP(C)/41327/2025	KULNINDER @ KULWINDER KAUR VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500144
219	D-WP(C)/41328/2025	MANAS BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
220	D-WP(C)/41329/2025	JAGANMOHAN DWIBEDY @ JAGATMOHAN DWIBEDY VS STATE OF ODISHA	RAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500150
221	D-WP(C)/41330/2025	SOUMYA PRAKASH SAHOO VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500143
222	D-WP(C)/41331/2025	HARIHAR NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
223	D-WP(C)/41332/2025	SATYANARAYAN MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
224	D-WP(C)/41334/2025	KIRTAN NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
225	D-WP(C)/41335/2025	RAJ KISHORE MOHANTA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
226	D-WP(C)/41336/2025	GANESWAR SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
227	D-WP(C)/41339/2025	RAMAKANTA SUNA	SUBHASREE MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/41341/2025	KUMARI SAHOO	DIGANTA DAS	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE		//	
229	D-WP(C)/41342/2025	SANJIT KUMAR NAYAK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/41344/2025	GOURISHANKAR PATRA	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION (OLIC), BBSR		//	
231	D-WP(C)/41345/2025	GOPAL KRUSHNA MALLIK	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/41346/2025	PANCHANAN PANDA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/41347/2025	JACOB MAJHI	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/41349/2025	PURNA CHANDRA MALLIK	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/41350/2025	M. MAHESWAR PATRA	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/41351/2025	MAHENDRA MALLIK	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/41352/2025	SITARAM SAHU	UMAKANT SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/41353/2025	MAHENDRA KUMAR MAJHI	UMAKANT SAHOO	//	
		VS	VS	0	

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239	D-WP(C)/41354/2025	STATE OF ODISHA DANDAPANI MALLICK VS	UMAKANT SAHOO VS	// // ()	
240	D-WP(C)/41355/2025	STATE OF ODISHA CHAITANYA MALLIK VS	UMAKANT SAHOO VS	// // ()	
241	D-WP(C)/41357/2025	STATE OF ODISHA SASMITA RANI NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500139
242	D-WP(C)/41358/2025	STATE OF ODISHA KAMALA PUJARI VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500138
243	D-WP(C)/41359/2025	STATE OF ODISHA BHIMASEN PRADHAN VS	PRAVASH CHANDRA JENA VS	// // ()	
244	D-WP(C)/41360/2025	STATE OF ODISHA KASINATH DHANWAR VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500140
245	D-WP(C)/41361/2025	STATE OF ODISHA KAILASH CHANDRA RATH VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500145
246	D-WP(C)/41362/2025	COMMISSIONER OF ENDOWMENTS, ODISHA SAKTIDHAR SAHOO VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500182
247	D-WP(C)/41363/2025	STATE OF ODISHA KHURDA SCHOOL OF NURSING, KHURDA VS	DEVI PRASAD DASH VS	// // ()	
248	D-WP(C)/41364/2025	THE STATE OF ODISHA THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA BANSKPOURKELAS VS	INDIA BANSKPOURKELAS VS	// // ()	
249	D-WP(C)/41365/2025	REGIONAL PROVIDENT FUND COMMISSIONER II(C AND R), EPF ORGANISATION, ROURKELA HIMANGINI SINGH VS	BIJAY PANDA VS	// // ()	AOD20220004095C202500024
		THE ASSESSMENT UNIT, INCOME TAX DEPARTMENT		//	

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250	D-WP(C)/41366/2025	ABHIMANYU MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
251	D-WP(C)/41367/2025	ASHOK KUMAR SAMANTRAY VS BHUBANESWAR DEVELOPMENT AUTHORITY	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202500009
252	D-WP(C)/41368/2025	BIDYARANI DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
253	D-WP(C)/41369/2025	PRATAP BHOI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/41371/2025	BENUDHAR SARDAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
255	D-WP(C)/41372/2025	SAYED MD. ISHAQUE @ BISMILLAH KHAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
256	D-WP(C)/41373/2025	LAXMAN CHANDRA HOTA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //	
257	D-WP(C)/41374/2025	BAGADI LAKSHMI PATHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
258	D-WP(C)/41377/2025	PRAFULLA KUMAR MAHAUTY VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //	
259	D-WP(C)/41379/2025	SUMITRA BISWAL VS EXECUTIVE ENGINEER, TATA POWER CO LTD, PURI	BRAJA MOHAN SARANGI VS	// 0 //	
260	D-WP(C)/41382/2025	RANJITA NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
261	D-WP(C)/41384/2025	AVIJIT KUMAR PATRA	BRAJA MOHAN SARANGI	//	

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FILING REPORT AS ON :08/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, BHADRAK		//	
262	D-WP(C)/41386/2025	NIRUPA NAG	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/41388/2025	SRIRAM FLY ASH BRICKS, CUTTACK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
264	D-WP(C)/41390/2025	SUDHANSU SEKHAR JENA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/41392/2025	DR. SARAT KUMAR ROUT	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/41393/2025	DEBENDRANATH MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	0	
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	
267	D-WP(C)/41396/2025	DEBAKI MALLICK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/41397/2025	SANJAY KUMAR CHHURIA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/41398/2025	RADHAKANTA MOHARANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/41400/2025	PUSPANJALI SWAIN	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		SHOVAN KUMAR SAHOO		//	
271	D-WP(C)/41403/2025	HRUSIKESH GHADAI	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/41404/2025	BABULA BHOI	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41405/2025	STATE OF ODISHA DEEPAK KUMAR OJHA VS	BIDESH RANJAN BEHERA VS	// // ()	
274	D-WP(C)/41406/2025	STATE OF ODISHA ANITA NAYAK VS	PARAMANANDA JYOTISH VS	// // ()	AOD20250000347C202500004
275	D-WP(C)/41407/2025	UNION OF INDIA NABAGHANA SAHOO VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500079
276	D-WP(C)/41409/2025	STATE OF ODISHA KANAK CHOUDRY VS	BONDADA PURUSHOTTAM YADAV VS	// // ()	
277	D-WP(C)/41410/2025	THE SUPERINTENDENT OF POLICE, RAILWAY AND COSTAL SECURITY, ROURKELA MAA SUNDARSUNI MATRU ASTHAN GAJALAXMI PULSWATCHER, DINDIGHAT	VS VS	// // ()	
278	D-WP(C)/41411/2025	STATE OF ODISHA PRADIP KUMAR SINGH VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202500018
279	D-WP(C)/41412/2025	STATE OF ODISHA OMM SUPPORT SERVICES VS	MANASI MOHAPATRA VS	// // ()	AOD20230000932C202500008
280	D-ABLAPL/30876/2025	UNION OF INDIA PINKU MAHARANA VS	BIRAJA PRASAD NANDA VS	// // ()	TALCHER TOWN /677 /2025
281	D-ABLAPL/30880/2025	STATE OF ODISHA BIMAL DAS @ BIMAL CHANDRA DAS VS	DEEPAK KU SAHOO VS	// // ()	MARINE PS AT JAMBO /147 /2020
282	D-ABLAPL/30882/2025	STATE OF ODISHA SWADHIN PRIYADARSI @ SWADHIN MALIK VS	DEEPAK KU SAHOO VS	// // ()	NIKIRAI /315 /2025
283	D-ABLAPL/30883/2025 ABLAPL/11855/2025	STATE OF ODISHA KALPATARU DAS VS	GAGAN BIHARI SINGH VS	// // ()	MAHAKALPARA /266 /2025
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/30886/2025	MADHUSMITA BEHERA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	NISCHINTAKOILI /170 /2025 () //	
285	D-ABLAPL/30889/2025	SOUMYA SANJIB SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /805 /2025 () //	
286	D-ABLAPL/30891/2025	SAYEED SAJUDDIN VS STATE OF ODISHA	RAMDAS ACHARY VS	Bamapada (Industrial Area) /144 /2025 () //	
287	D-ABLAPL/30900/2025 ABLAPL/11852/2025	SK. RIZWAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /209 /2025 () //	
288	D-ABLAPL/30905/2025	UDAYA BEHERA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	ASTARANGA MARINE PS /33 /2024 () //	
289	D-ABLAPL/30907/2025	MALATI HANSDA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	BALASORE VIGILANCE /7 /2025 () //	
290	D-ABLAPL/30910/2025	LALIT KUMAR MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	KHANTAPADA /226 /2025 () //	
291	D-ABLAPL/30912/2025	KUNA@ALOK BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /171 /2025 () //	
292	D-ABLAPL/30914/2025	SNEHALATA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /279 /2025 () //	
293	D-ABLAPL/30916/2025	SHANKAR BAG VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JUNAGARH /626 /2025 () //	AOR20220001303C202500051
294	D-ABLAPL/30917/2025 ABLAPL/11857/2025	KIRAN KUMAR BEHERA @ KIRAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /359 /2025 () //	
295	D-ABLAPL/30918/2025	SRITAM DAS @ SRITAM KUMAR DAS	AMITAV TRIPATHY	RANPUR /295 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	ABLAPL/11859/2025	VS STATE OF ODISHA	VS	() //	
296	D-ABLAPL/30921/2025	UMESH CHANDRA PATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	//0 () //	
297	D-ABLAPL/30923/2025 ABLAPL/11853/2025	ASHOK MALLIK @ ASHOK MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /456 /2025 () //	
298	D-ABLAPL/30925/2025	BISWA RANJAN PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	DASPALLA /294 /2025 () //	
299	D-ABLAPL/30926/2025	TANMAYA NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /243 /2021 () //	
300	D-ABLAPL/30928/2025	ROHIT BARIK @ SIBU VS STATE OF ODISHA	VIVEKANANDA JENA VS	RUPSA /94 /2025 () //	
301	D-ABLAPL/30931/2025	PUSHPA SHARMA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BERHAMPUR TOWN /290 /2025 () //	
302	D-ABLAPL/30938/2025	SOUBHAGYA KUMURA VS STATE OF ODISHA	SWARAJ PATEL VS	PLANTSITE /733 /2025 () //	AOR20220000246C202500085
303	D-ABLAPL/30941/2025	RAJU DALA@RAJUDA DAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BODEN /190 /2025 () //	
304	D-ABLAPL/30943/2025	PABITRA MOHAN @ SUKANT BALIARSINGH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /207 /2025 () //	
305	D-ABLAPL/30956/2025	RABI DUNGURI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	PLANTSITE /757 /2025 () //	
306	D-ABLAPL/30961/2025	MANAS BEHERA VS	BASANTA KUMAR NAYAK VS	BALANGA /209 /2025 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/30966/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	JAGABANDHU SAHU VS	// JAMANKIRA /46 /2025 ()	AOR20220001487C202500078
308	D-ABLAPL/30968/2025	STATE OF ODISHA SUBAS KHUNTIA VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /372 /2025 ()	
309	D-ABLAPL/30973/2025	STATE OF ODISHA PRIYABRAT BISHOYI@PRIYABRATA BISOYI VS	ANUPAM DASH VS	// GOLANTHARA (BERHAMPUR) /442 /2025 ()	
310	D-ABLAPL/30979/2025	STATE OF ODISHA CHAITU BEHERA @ CHINKU BEHERA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /653 /2025 ()	AOD20240000364C202500181
311	D-ABLAPL/30981/2025	STATE OF ODISHA BHABAGRAHI DIGAL VS	DIBYA JYOTI SAHOO VS	// GOCHHAPADA /49 /2024 ()	AOD20240000587C202500020
312	D-ABLAPL/30983/2025	STATE OF ODISHA SK. SALAM VS	SATYA RANJAN MULIA VS	// SALIPUR /428 /2025 ()	
313	D-ABLAPL/30985/2025	STATE OF ODISHA MANOJ KUMAR PATRA VS	STHITI DAS VS	// MADHUPATNA /267 /2025 ()	
314	D-ABLAPL/30989/2025	STATE OF ODISHA LIPAN KUMAR PRUSTY @ LIPUN PRUTY VS	SAPAN KUMAR LENKA VS	// TANGI /298 /2025 ()	
315	D-ABLAPL/30995/2025	STATE OF ODISHA MUNA MOHANTY VS	JAYARAM MALLICK VS	// GOLANTHARA (BERHAMPUR) /447 /2025 ()	
316	D-ABLAPL/30996/2025	STATE OF ODISHA NIRMAL SAMAL@ILU SAMAL VS	BASANTA KUMAR NAYAK VS	// KHANDAGIRI P.S. /705 /2025 ()	
317	D-ABLAPL/31005/2025	STATE OF ODISHA SHANKAR@SANKAR PRUSTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	// GOLANTHARA (BERHAMPUR) /447 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/31008/2025	DEEPTIMAYEE SAHU VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //	
319	D-ABLAPL/31009/2025	CHITARANJAN SWAIN @ NATA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	GOP /320 /2025 () //	AOD20230000737C202500086
320	D-ABLAPL/31014/2025	PRASANTA MALLIK @ PRASHANTA MALIK @ NAIK @ NAYAK @ SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	BINJHARPUR /452 /2025 () //	AOD20240000587C202500021

ORISSA HIGH COURT

MISC CASES FILED on :08/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/41343/2025 SAO/ /	BISHNU MALIK MP	PRASHANTA KUMAR DAS	49/2025
2	D-CRP/41375/2025 CRP/ /	MD ZAFAR NOOR MP	ABINASH ROURAY	79/2025
3	D-CRP/41380/2025 CRP/ /	MD ZAFAR NOOR MP	ABINASH ROURAY	80/2025
4	D-LAA/41287/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	OPALASHIKHARAI/ (CENTRAL GOVT. COUNSEL)	213/2025
5	D-LAA/41287/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	OPALASHIKHARAI/ (CENTRAL GOVT. COUNSEL)	214/2025
6	D-JCRLA/154/2023 JCRLA/154/2023	SATRUGHNA DEHURY@BUDHA MP	ADV.	320/2025
7	D-JCRLA/48/2019 JCRLA/48/2019	PARSURAM TANDI MP	ADV.	321/2025
8	D-JCRLA/37/2023 JCRLA/37/2023	BABULA BHOLA MP	ADV.	322/2025
9	D-CONTC/21267/2024 CONTC/4035/2024	PRAMOD KUMAR PATRA MP		387/2025
10	D-CONTC/1871/2021 CONTC/1871/2021	PRABHASINEE ROURAY MP	M/S.NIRANJAN LENKA, H.K.MAHANTA, L.SAHU, N.LENKA, P.K.BARI	388/2025
11	D-RPFAM/40276/2025 RPFAM/307/2025	MINA KUMARI DAS @ TARAI MP	BIPLABA P.B. BAHALI	461/2025
12	D-RPFAM/41385/2025 RPFAM/ /	CITTARANJAN NAYAK MP	BISWA PRAKASH DHAL	462/2025
13	D-CMAPL/33/2021 CMAPL/33/2021	BIRUPAKSHYA SAHU MP	M/S S.P.DHAL	526/2025
14	D-MATA/41257/2025 MATA/ /	TEJOSWINI PATRA MP	SRIKAR KUMAR RATH	561/2025
15	D-MATA/41389/2025 MATA/ /	NIKESH KUMAR MAHAPATRA MP	SOURAV SUMAN BHUYAN	562/2025
16	D-FAO/34395/2025 FAO/425/2025	R.M.,ORIENTAL INSURANCE CO. LTD.,KHURDA MP	PRASANTA KUMAR MAHALI	881/2025
17	D-FAO/41291/2025 FAO/ /	THE MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	882/2025
18	D-FAO/170/2019 FAO/170/2019	PRADEEP KU.HOTA MP	M/S.SUBHASIS MOHANTY	883/2025
19	D-FAO/39/2023 FAO/39/2023	NATABAR JENA MP	BIBEKANANDA BHUYAN	884/2025
20	D-BLAPL/7011/2025 BLAPL/2646/2025	JHARANA PANDA MP	JUGALA KISHORE PANDA	1002/2025
21	D-BLAPL/28686/2025 BLAPL/9808/2025	PRASANTA MAHAPATRA MP		1003/2025
22	D-BLAPL/24552/2025 BLAPL/8519/2025	BANSHI SATNAMI @ BANSHI SATNAMI MP		1004/2025
23	D-BLAPL/20520/2025 BLAPL/7319/2025	KALIA @ MANAS PARIDA MP		1005/2025
24	D-BLAPL/27931/2025 BLAPL/9716/2025	DEBASHISH BISWAL MP		1006/2025
25	D-BLAPL/29539/2025 BLAPL/10136/2025	RANJIT NAG MP		1007/2025
26	D-BLAPL/17803/2025	MD. ASIF		

	BLAPL/6276/2025	MP		1008/2025
27	D-BLAPL/25587/2025	SANGRAM DIGAL		
	BLAPL/9309/2025	MP		1009/2025
28	D-BLAPL/17804/2025	MD. ALTAF		
	BLAPL/6272/2025	MP		1010/2025
29	D-BLAPL/23018/2025	RANJAN KUMAR BEHERA		
	BLAPL/8162/2025	MP		1011/2025
30	D-BLAPL/28786/2025	SAITHU MAHAMAD @ MAHAMMAD		
	BLAPL/9789/2025	MP		1012/2025
31	D-BLAPL/28811/2025	AMIL KRISHNA		
	BLAPL/9792/2025	MP		1013/2025
32	D-BLAPL/28769/2025	DIPAK TAREI		
	BLAPL/10053/2025	MP		1014/2025
33	D-CRLREV/30915/2025	RABINDRA SAMAL	AJAYA KUMAR JENA	
	CRLREV/ /	MP		1107/2025
34	D-CRLREV/30915/2025	RABINDRA SAMAL	AJAYA KUMAR JENA	
	CRLREV/ /	MP		1108/2025
35	D-CRLREV/30982/2025	AJAYA BANCHHOR @ AJAYA KUMAR BANCHHOR	ANJAN SWAIN	
	CRLREV/ /	MP		1109/2025
36	D-CRLREV/30982/2025	AJAYA BANCHHOR @ AJAYA KUMAR BANCHHOR	ANJAN SWAIN	
	CRLREV/ /	MP		1110/2025
37	D-CRLREV/30976/2025	JOGENDRA NAYAK	PARTHA SARATHI DAS	
	CRLREV/ /	MP		1111/2025
38	D-RSA/41247/2025	PADMA DILLA	SANJEEV UDGATA	
	RSA/ /	MP		1416/2025
39	D-RSA/41247/2025	PADMA DILLA	SANJEEV UDGATA	
	RSA/ /	MP		1417/2025
40	D-RSA/41253/2025	HIRAFULA BUDHIA	SOUMYA MISHRA	
	RSA/ /	MP		1418/2025
41	D-RSA/41305/2025	G.SUDHA RANI	MAHESWAR MOHANTY	
	RSA/ /	MP		1419/2025
42	D-RSA/31817/2024	DAMODAR NAIK	JYOTI RANJAN DEO	
	RSA/260/2024	MP		1420/2025
43	D-RSA/41387/2025	SAMBIT TRIPATHY	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		1421/2025
44	D-RSA/41395/2025	SATYAJIT MAHAPATRA	SANTOSH KUMAR NANDA	
	RSA/ /	MP		1422/2025
45	D-RSA/26/2022	PRABHAT KUMAR PANIGRAHY	SATYANARAYAN MOHAPATRA	
	RSA/26/2022	MP		1423/2025
46	D-RSA/26/2022	PRABHAT KUMAR PANIGRAHY	SATYANARAYAN MOHAPATRA	
	RSA/26/2022	MP		1424/2025
47	D-RSA/26/2022	PRABHAT KUMAR PANIGRAHY	SATYANARAYAN MOHAPATRA	
	RSA/26/2022	MP		1425/2025
48	D-CMP/41249/2025	ABDUL JABAR @ ZABAR	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		1648/2025
49	D-CMP/21420/2025	HEMALATA KHAMARI SHARMA	ASHIS KUMAR PADHEE	
	CMP/1095/2025	MP		1649/2025
50	D-CMP/41319/2025	PRAFULLA MALLIK	SIDHESWAR RATH	
	CMP/ /	MP		1650/2025
51	D-CMP/41321/2025	BASANTI LATA JENA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1651/2025
52	D-CMP/41323/2025	SANDHYARANI GIRI	ANJAN KUMAR BISWAL	
	CMP/ /	MP		1652/2025
53	D-CMP/41378/2025	ORISSA STATE FINANCIAL CORPORATION	KINTEKAR ROU TRAY	
	CMP/ /	MP		1653/2025
54	D-CMP/41399/2025	BENUDHAR SETHI	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1654/2025
55	D-CMP/41408/2025	SURENDRA KUMAR DAS	AVIJIT PAL	
	CMP/ /	MP		1655/2025
56	D-CMP/41408/2025	SURENDRA KUMAR DAS	AVIJIT PAL	
	CMP/ /	MP		1656/2025
57	D-ABLAPL/27857/2025	BIKASH BEHERA		
	ABLAPL/11063/2025	MP		1807/2025

	CRLMC/3632/2025	MP		2848/2025
90	D-CRLMC/28698/2025	GIRIJA@GIRIJA SANKAR MALLIK		
	CRLMC/3797/2025	MP		2849/2025
91	D-CRLMC/30898/2025	MUKEH KUMAR	SANGRAMJIT PANDA	
	CRLMC/ /	MP		2850/2025
92	D-CRLMC/28671/2025	UJAL SINGH		
	CRLMC/3792/2025	MP		2851/2025
93	D-CRLMC/30906/2025	GYANA RANJAN JENA	BIDYADHAR MANSING	
	CRLMC/ /	MP		2852/2025
94	D-CRLMC/30906/2025	GYANA RANJAN JENA	BIDYADHAR MANSING	
	CRLMC/ /	MP		2853/2025
95	D-CRLMC/30908/2025	CHANDRADHWAJA @ CHANDRADHOJA SARKAR	SPRIMOY MOHANTY	
	CRLMC/ /	MP		2854/2025
96	D-CRLMC/30909/2025	PANKAJINI MALLICK	ARUNA NAYAK	
	CRLMC/ /	MP		2855/2025
97	D-CRLMC/30919/2025	GYANARANJAN PATRA	DEEPAK KUMAR SAHOO	
	CRLMC/ /	MP		2856/2025
98	D-CRLMC/17680/2025	TAPAN KUMAR DAS	PRAKASH CHANDRA DASH	
	CRLMC/2155/2025	MP		2857/2025
99	D-CRLMC/30939/2025	ASHUTOSH CHOUDHURY	DHANANJAYA MUND	
	CRLMC/ /	MP		2858/2025
100	D-CRLMC/30949/2025	PRADYUMNA SAHU	AMITAV TRIPATHY	
	CRLMC/ /	MP		2859/2025
101	D-CRLMC/30953/2025	GADADHAR SAMANTARAY	JYOTI PATNAIK	
	CRLMC/ /	MP		2860/2025
102	D-CRLMC/30962/2025	MADAN MOHAN PRADHAN	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		2861/2025
103	D-CRLMC/30967/2025	LOKANATH BHOI	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		2862/2025
104	D-CRLMC/28652/2025	SESHAN NAYAK@ DHIRENDRA KUMAR ROUTRAY	AMITABH MISHRA	
	CRLMC/3811/2025	MP		2863/2025
105	D-CRLMC/28652/2025	SESHAN NAYAK@ DHIRENDRA KUMAR ROUTRAY		
	CRLMC/3811/2025	MP		2864/2025
106	D-CRLMC/28652/2025	SESHAN NAYAK@ DHIRENDRA KUMAR ROUTRAY		
	CRLMC/3811/2025	MP		2865/2025
107	D-CRLMC/30972/2025	NIKHAT PARWEEN @ NIKHAT PARBIN	SWAGATIKA SAHOO	
	CRLMC/ /	MP		2866/2025
108	D-CRLMC/30330/2025	SUVENDU KUMAR DAS	BRAJA MOHAN SARANGI	
	CRLMC/ /	MP		2867/2025
109	D-CRLMC/30986/2025	ANIRUDHA MAHAPATRA @ ANIL	AMITABH MISHRA	
	CRLMC/ /	MP		2868/2025
110	D-CRLMC/30986/2025	ANIRUDHA MAHAPATRA @ ANIL	AMITABH MISHRA	
	CRLMC/ /	MP		2869/2025
111	D-CRLMC/30990/2025	ABHAYA CHARAN SAHOO	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		2870/2025
112	D-CRLMC/30977/2025	SANATAN PRADHAN @ PANDA	PARTHA SARATHI DAS	
	CRLMC/ /	MP		2871/2025
113	D-CRLMC/30999/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		2872/2025
114	D-CRLMC/30998/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		2873/2025
115	D-CRLMC/30997/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		2874/2025
116	D-CRLMC/31010/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		2875/2025
117	D-CRLMC/31011/2025	DEEPAK KUMAR PRADHAN	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		2876/2025
118	D-WP(C)/13016/2025	CHANDRABHANU MAJHI	DEBASHISHA HOTA	
	WP(C)/9589/2025	MP		17937/2025
119	D-WP(C)/13033/2025	CHANDAN SINGH MAJHI	DEBASHISHA HOTA	
	WP(C)/10356/2025	MP		17938/2025
120	D-WP(C)/13146/2025	PURNA CHANDRA MAJHI	DEBASHISHA HOTA	
	WP(C)/10369/2025	MP		17939/2025

121	D-WP(C)/13017/2025 WP(C)/10354/2025	BHAGIRATHI MAJHI MP	DEBASHISHA HOTA	17940/2025
122	D-WP(C)/13147/2025 WP(C)/10374/2025	NABIN KUMAR HARIJAN MP	DEBASHISHA HOTA	17941/2025
123	D-WP(C)/41236/2025 WP(C)/ /	RANJAN KUMAR JENA MP	ASHOK KUMAR BEHERA	17942/2025
124	D-WP(C)/29633/2025 WP(C)/20720/2025	JAGANNATH MISHRA MP	UPENDRA KUMAR SAMAL	17943/2025
125	D-WP(C)/41238/2025 WP(C)/28608/2025	SUNIL KUMAR NANDA MP	AGASTI KANUNGO	17944/2025
126	D-WP(C)/41240/2025 WP(C)/ /	PANCHAYAT STHARIYA SANGHA, PALASO MP	DEBABOUDH KANUNGO	17945/2025
127	D-WP(C)/35391/2025 WP(C)/ /	SUJIT KUMAR JENA MP	SAILABALA JENA	17946/2025
128	D-WP(C)/41250/2025 WP(C)/ /	M/S.MARIUM STONEX, BERHAMPUR, GAN MP	RAMANAYA KISHORE HARICHANDAN	17947/2025
129	D-WP(C)/41252/2025 WP(C)/ /	JAY HANUMAN SHG, REMUNA, BALASOR MP	PRASANNA KUMAR RATH (1)	17948/2025
130	D-WP(C)/41254/2025 WP(C)/ /	MAA TARINI SWAYANG SAHAYIKA GOST MP	PRASANNA KUMAR RATH (1)	17949/2025
131	D-WP(C)/41256/2025 WP(C)/ /	JAY JAGANNATH SHG, REMUNA, BALASOR MP	PRASANNA KUMAR RATH (1)	17950/2025
132	D-WP(C)/41258/2025 WP(C)/28602/2025	BISHNU PRASAD SWAIN MP	SPANDAN SRICHANDAN	17951/2025
133	D-WP(C)/14687/2025 WP(C)/18202/2025	TP CENTRAL ODISHA DISTRIBUTION LIM MP	ISENDWAR MOHANTY	17952/2025
134	D-WP(C)/41259/2025 WP(C)/ /	BINAPANI SAHOO MP	TUSAR KUMAR MISHRA	17953/2025
135	D-WP(C)/41259/2025 WP(C)/ /	BINAPANI SAHOO MP	TUSAR KUMAR MISHRA	17954/2025
136	D-WP(C)/41268/2025 WP(C)/ /	AJIT KUMAR PRADHAN MP	BASUDEV PUJARI	17955/2025
137	D-WP(C)/2037/2022 WP(C)/2037/2022	DR.PITHA CHARAN MURMU MP	BHOJARAJ SETH	17956/2025
138	D-WP(C)/41270/2025 WP(C)/ /	GOURI @ SRIMATI GOURI SAHU MP	BHOJARAJ SETH	17957/2025
139	D-WP(C)/9461/2023 WP(C)/9461/2023	BADRI NARAYAN RAY MP	SAMEER KUMAR DAS, BIJAYA KUMAR BEHERA	17958/2025
140	D-WP(C)/41284/2025 WP(C)/ /	MANJUSHREE NAYAK MP	NIRANJAN LENKA	17959/2025
141	D-WP(C)/21507/2022 WP(C)/21507/2022	JANMEJAYA DASH MP	ULLASH CHANDRA MOHANTY	17960/2025
142	D-WP(C)/41275/2025 WP(C)/ /	SANKIR G.P.L.F MP	RAJIV KUMAR MAHANTA	17961/2025
143	D-WP(C)/41276/2025 WP(C)/ /	BADADUMURIA G.P.L.F MP	RAJIV KUMAR MAHANTA	17962/2025
144	D-WP(C)/41277/2025 WP(C)/ /	ARSALA G.P.L.F MP	RAJIV KUMAR MAHANTA	17963/2025
145	D-WP(C)/41280/2025 WP(C)/ /	BARIA G.P.L.F MP	RAJIV KUMAR MAHANTA	17964/2025
146	D-WP(C)/41281/2025 WP(C)/ /	MAHADEIJODA G.P.L.F MP	RAJIV KUMAR MAHANTA	17965/2025
147	D-WP(C)/3446/2002 WP(C)/3446/2002	DHANESWAR DAS MP	M/S.PRAHLAD KAR,G.D.KAR,J.BEHERA, GURUDATTA KAR	17966/2025
148	D-WP(C)/29425/2024 WP(C)/17672/2024	MR. DINESH KHIMJI (CHAIRMAN), KHIMJI MP	ADIT PRASAD BOSE, BISWAJIT PRASAYAT	17967/2025
149	D-WP(C)/41297/2025 WP(C)/ /	PRANESH CHANDRA TARAFDAR MP	PRANOY MOHANTY	17968/2025
150	D-WP(C)/41293/2025 WP(C)/ /	RAMA DEI MP	KAJAL SAHOO	17969/2025
151	D-WP(C)/41298/2025 WP(C)/ /	JYOTI RANJAN JENA MP	UMA CHARAN MISHRA	17970/2025
152	D-WP(C)/41294/2025	SABITRI SAHANI	HIMANSHU BHUSAN DASH	

	WP(C)/ /	MP		17971/2025
153	D-WP(C)/41303/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA	INDITOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		17972/2025
154	D-WP(C)/41302/2025	SANATAN GOUDA	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		17973/2025
155	D-WP(C)/41304/2025	SHREE JAGANNATH TEMPLE TRUST, BHADRAK	DEEPAK KUMAR PANIGRAHI	
	WP(C)/ /	MP		17974/2025
156	D-WP(C)/41306/2025	PRASANTA KUMAR RANBIR	SATYAJIT PATTANAIAK	
	WP(C)/ /	MP		17975/2025
157	D-WP(C)/41295/2025	HANDIBHANGA GRAMPANCHAYAT STARBUCK	RAJAT KUMAR MAHANTA	
	WP(C)/ /	MP		17976/2025
158	D-WP(C)/19306/2025	CHANDRAMA SAHOO	SUBHASIS MOHAPATRA	
	WP(C)/16888/2025	MP		17977/2025
159	D-WP(C)/27133/2025	DEBRAJ BEHERA		
	WP(C)/18991/2025	MP		17978/2025
160	D-WP(C)/41310/2025	DR. NURUL AMIN	DEBASISH SAMAL	
	WP(C)/ /	MP		17979/2025
161	D-WP(C)/41320/2025	PRATYUSHA BEHERA	BHARAT BHUSAN ROURTRAY	
	WP(C)/ /	MP		17980/2025
162	D-WP(C)/37328/2025	PRIYANSHU BARIK	JAYDEEP PAL	
	WP(C)/25519/2025	MP		17981/2025
163	D-WP(C)/41334/2025	KIRTAN NAIK	PURNA CHANDRA MISHRA	
	WP(C)/ /	MP		17982/2025
164	D-WP(C)/9109/2005	BHARATENDU PARIJA		
	WP(C)/9109/2005	MP		17983/2025
165	D-WP(C)/41335/2025	RAJ KISHORE MOHANTA	KARUNAKAR RATH	
	WP(C)/ /	MP		17984/2025
166	D-WP(C)/41341/2025	KUMARI SAHOO	DIGANTA DAS	
	WP(C)/ /	MP		17985/2025
167	D-WP(C)/41329/2025	JAGANMOHAN DWIBEDY @ JAGATMOHAN	ADWIBEDY NATH ROUT	
	WP(C)/ /	MP		17986/2025
168	D-WP(C)/41359/2025	BHIMASEN PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		17987/2025
169	D-WP(C)/23458/2021	LAXMIDHAR SA		
	WP(C)/23458/2021	MP		17988/2025
170	D-WP(C)/41364/2025	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA	ORITE CHAKRABARTY, SOURKELA STEEL PLANT, SUNDARGARH	
	WP(C)/ /	MP		17989/2025
171	D-WP(C)/41357/2025	SASMITA RANI NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17990/2025
172	D-WP(C)/41371/2025	BENUDHAR SARDAR	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		17991/2025
173	D-WP(C)/41374/2025	BAGADI LAKSHMI PATHI	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		17992/2025
174	D-WP(C)/41358/2025	KAMALA PUJARI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17993/2025
175	D-WP(C)/41377/2025	PRAFULLA KUMAR MAHAUTY	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		17994/2025
176	D-WP(C)/41382/2025	RANJITA NAYAK	SAROJANANDA MISHRA	
	WP(C)/ /	MP		17995/2025
177	D-WP(C)/41386/2025	NIRUPA NAG	SAMEER KUMAR DAS	
	WP(C)/ /	MP		17996/2025
178	D-WP(C)/41360/2025	KASINATH DHANWAR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17997/2025
179	D-WP(C)/41390/2025	SUDHANSU SEKHAR JENA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		17998/2025
180	D-WP(C)/41392/2025	DR. SARAT KUMAR ROUT	SAMEER KUMAR DAS	
	WP(C)/ /	MP		17999/2025
181	D-WP(C)/4811/2025	GUNAMANI SAHU	DURGESH NARAYAN RATH	
	WP(C)/4240/2025	MP		18000/2025
182	D-WP(C)/41396/2025	DEBAKI MALLICK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		18001/2025
183	D-WP(C)/41398/2025	RADHAKANTA MOHARANA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		18002/2025

184	D-WP(C)/41400/2025 WP(C)/ /	PUSPANJALI SWAIN MP	SANTOSH KUMAR NANDA	18003/2025
185	D-WP(C)/34749/2025 WP(C)/24117/2025	PULIN KUMAR DASH MP	SOURAV DAS	18004/2025
186	D-WP(C)/41365/2025 WP(C)/ /	HIMANGINI SINGH MP	BIJAY PANDA	18005/2025
187	D-WP(C)/41367/2025 WP(C)/ /	ASHOK KUMAR SAMANTRAY MP	ASHOK KUMAR MOHAPATRA	18006/2025
188	D-WP(C)/14175/2025 WP(C)/9930/2025	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA,MR. ABHISHEK DASH	18007/2025
189	D-WP(C)/41410/2025 WP(C)/ /	MAA SUNDARSUNI MATRU ASTHAN GAJABISWAJIPRAMODRANISHANTH MP	DEVIKANTH	18008/2025
190	D-WP(C)/41411/2025 WP(C)/ /	PRADIP KUMAR SINGH MP	LAXMINARAYAN RAYATSINGH	18009/2025
191	D-WP(C)/41412/2025 WP(C)/ /	OMM SUPPORT SERVICES MP	MANASI MOHAPATRA	18010/2025